

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1981**  
ANSWERED ON 14.12.2023

**MADRASA BOARDS**

1981. SHRI THIRUMAAVALAVAN THOL:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has taken any steps to recognise Madrasa Education and if so, the details thereof;
- (b) the details of number of States who recognized Madrasa Boards and the position of Uttarakhand in this regard; and
- (c) the details of students who passed their school education in Madrasa boards, year and State- wise?

ANSWER

THE MINISTER OF MINORITY AFFAIRS  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c): The Government has implemented various schemes for the welfare and upliftment of every strata, including minorities, especially the economically weaker and lesser privileged sections of the society, through various schemes of the Ministry of Skill Development and Entrepreneurship, Ministry of Social Justice and Empowerment, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development.

Ministry of Minority Affairs implemented 'Scheme for Providing Education to Madrassas/Minorities' (SPEMM), which comprises two sub-schemes viz. Scheme for Providing Quality Education in Madarsas (SPQEM) and Infrastructure Development in Minority Institutions (IDMI) during 2021-22. Under SPQEM, financial assistance was provided to traditional institutions like Madarsas and Maktabas to introduce modern education through subjects such as Science, Mathematics, Social Studies, Hindi and English in their curriculum. Under IDMI, assistance was extended to augment and strengthen school infrastructure in Minority Institutions (elementary/secondary/senior secondary schools) in order to expand facilities for formal education to children of minority communities. Under the Scheme, only those Madrasas were considered for the grant which were affiliated to any recognized School Education Boards. During 2021-22, financial assistance under SPQEM component of the Scheme was disbursed to Bihar, Jharkhand, Chattisgarh, Rajasthan, Tripura, Madhya Pradesh, Uttar Pradesh, Uttarakhand and Jammu & Kashmir.

As per information available with the Department of School Education and Literacy, Ministry of Education, the number of students who appeared and passed their school education from Madrasa boards is annexed.

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**Annexure**

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1981 FOR 14.12.2023 REGARDING 'MADRASA BOARDS'.

The details of students who appeared and passed their school education from Madrasa Boards are as under:

## 1. Class - X

Sl. No.	State	Name of the Board	Number of Students 2022	
			Appeared	Passed
			Total	Total
1	Assam	State Madrassa Education Board, Assam	4734	3263
2	Bihar	Bihar State Madrasa Education Board, Vidyapati Marg, Patna	55154	52764
3	Chhattisgarh	Chhattisgarh Madarsa Board, Raipur	123	115
4	West Bengal	West Bengal Board of Madrasah Education	68714	59988
<b>Total</b>			<b>128725</b>	<b>116130</b>

\*Source: Report on Results for Secondary and Higher Secondary Examination – 2022, Ministry of Education

## 2. Class – XII

Sl. No.	State	Name of the Board	Number of Students 2022	
			Appeared	Passed
			Total	Total
1	Bihar	Bihar State Madrasa Education Board, Vidyapati Marg, Patna	37990	37504
2	Chhattisgarh	Chhattisgarh Madarsa Board, Raipur	102	96
3	West Bengal	West Bengal Board of Madrasah Education	5034	4568
<b>Total</b>			<b>43126</b>	<b>42168</b>

\*Source: Report on Results for Secondary and Higher Secondary Examination - 2022, Ministry of Education